

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 197 OF 2015**

**Dated: 23<sup>rd</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Sree Rayalaseema Alkalies & Allied Chemicals Ltd. ...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.  
Mr. Saridhar Prabhu

Counsel for the Respondent(s) : Ms. Srishti Govil for  
Mr. Balaji Srinivasan for R.2, 4 & 6

**ORDER**

List the matter on **29.03.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

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**(Justice Ranjana P. Desai)  
Chairperson**